GOVERNMENT OF INDIA MINISTRY OF YOUTHAFFAIRS & SPORTS (DEPARTMENT OF SPORTS)

RAJYA SABHA UNSTARRED QUESTION NO.3036 TO BE ANSWERED ON 21.03.2018

Transparency in selection of deserving players under Khelo India

3036. SHRIMATI RENUKA CHOWDHURY:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the total number of players selected so far in various streams under Khelo India initiative and provided scholarship, State-wise;

(b) whether Government has received certain complaints that deserving players are not getting selected and if so, the details thereof; and

(c) the steps taken by Government to ensure transparency in selection of deserving players under the Khelo India initiative?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS & SPORTS {COL. RAJYAVARDHAN RATHORE (RETD.)}

(a) The process of talent identification under the Khelo India Scheme has started and about 1000 children are proposed to be included in the scholarship program in the first year. Details of players identified/selected so far under the Khelo India Scheme, sports discipline-wise and State-wise are given in Annexure – I. Process of further scrutinizing these names is under process.

(b) & (c) Identification of talented sportspersons through various avenues and nurturing of such identified sporting talents through a Long Term Athlete Development Programme (LTAD) is done through a detailed and transparent procedure entailing selection through a three-tier structure. Thus, all sportspersons who meet the detailed criteria defined under the guidelines are selected for support. A brief on the procedure adopted for the purpose as per guidelines framed under this vertical of the Khelo India Scheme is given in Annexure – II. Complaints received are also being examined in a transparent manner and proper action is being taken.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 3036 FOR 21.03.2018 ASKED BY SHRIMATI RENUKA CHOWDHURY, MP, REGARDING TRANSPARENCY IN SELECTION OF DESERVING PLAYERS UNDER KHELO INDIA

<u>Annexure – I</u>

Details of players identified/selected so far under the Khelo India Scheme

SL. NO	SPORTS DISCIPLINE	ANDHRA PRADESH	ARUNACHAL PRADESH	ASSAM	BIHAR	CHHATTISSGARH	GOA	GUJARAT	HARYANA	HIMACHAL PRADESH	JAMMU & KASHMIR	JHARKHAND	KARNATAKA	KERALA	MADHYA PRADESH	MAHARASTRA	MANIPUR	MEGHALAYA	MIZORAM	NAGALAND	ODISHA	PUNJAB	RAJASTHAN	SIKKIM	TAMIL NADU	TELENGANA	TRIPURA	UTTAR PRADESH	UTTARAKHAND	WEST BENGAL	ANDAMAN NICOBAR	CHANDIGARH	DADAR & NAGAR HAVELI	DAMAN & DIU	DELHI	LAKHSHADEEP	PONDICHERRY	TOTAL
1	ARCHERY	1							6			3				2	1					3																16
2	ATHLETICS	1						2	10	1		2	1	8	2	5					1	3			10	1		11	5						6			69
3	BADMINTON					1							2	2		2	1									3		5										16
4	BASKETBALL					2		1	3				1	3	1							2	1		1										4			19
5	BOXING			2					17			3		1		10	11					4	5					2	1			1			1			58
6	FOOTBALL			3					4					1			7		9		1	8					1			1					3			38
7	GYMNASTICS										3		1			10						1					1	6	1	3					6			32
8	HOCKEY								8			3	1								5	8						8				7						40
9	JUDO							4	6							6	5					3					1								7			32
10	KABADDI								4	3			1	1									1					3							7			20
11	кно-кно	1						2					4	3		6										1									3			20
12	SHOOTING			1				3	6			1			1	4						3	3		1	1		3				4			1			32
13	SWIMMING	1		1	1		3	1	2				10	3	3	4	1				1				2			1		2					11			47
14	VOLLEYBAL							2						8		1							1		1			2	1	2					2			20
15	WEIGTLIFTING	6	5	3	2	1										12	4				1				2	4		1		2							1	44
16	WRESTLING							2	25				3		1	9	1					2						6							11			60
	TOTAL	10	5	10	3	4	3	17	91	4	3	12	24	30	8	71	31	0	9	0	9	37	11	0	17	10	3	48	8	10	0	12	0	0	62	0	1	563

ANNEXURE REFERRED TO IN REPLY TO PARTS (b) AND (c) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 3036 FOR 21.03.2018 ASKED BY SHRIMATI RENUKA CHOWDHURY, MP, REGARDING TRANSPARENCY IN SELECTION OF DESERVING PLAYERS UNDER KHELO INDIA

<u>Annexure – II</u>

Brief on the procedure adopted for the purpose as per guidelines framed under the vertical of Talent Search and Development under the Khelo India Scheme.

1. Under this vertical, talent identification is to be done through a three tier structure, comprising the Talent Identification & Development Committee (TIDC) for each Sports discipline, the Talent Screening Committee (TSC), and the High Powered Committee (HPC). The duly constituted HPC, based on recommendations from various stakeholders, is to decide on sports disciplines to be supported under the Scheme, from time to time. Each sports discipline will have specific parameters for selection depending on its nature and the individuals to be assessed. The parameters are to be decided by the duly constituted HPC in consultation with the eminent sportspersons of the respective sports disciplines for which athletes are to be identified.

2. The TSC may observe players during various competitions/camps and make list of talented players. The list along with profile is to be put up and presented before TIDC for each sports. The TIDC for each sports discipline is to recommend the final list of players for talent support. Under normal circumstances, the HPC will consider the recommendations of the TIDCs and take final decision. However, owing to paucity of time or any other compelling reason(s), for the benefit of players, cross cutting influence on various sports or for any other reason, any matter can be directly decided by the HPC.

- 3. Brief composition of the three types of committees is given hereunder :
 - i. **Talent Screening Committee (TSC),** consisting of eminent athletes, coaches and other stake holders, as may be deemed necessary.
 - ii. **Talent Identification & Development Committee (TIDC)** consisting of eminent athletes, National Observer, eminent coaches, Talent scouts, Sports Scientists and Representative from the National Sports Federation (NSF) and Director General(DG)/Deputy Director General (DDG), Sports Authority of India (SAI).
 - iii. High Powered Committee (HPC) consisting of Secretary (Sports), Government of India, as Chairman, DDG, SAI as Chief Executive Officer (CEO)& Member Secretary, eminent sportspersons (03), eminent Coaches (02), representative of Indian Olympic Association (IOA), representative of Ministry of Youth Affairs and Sports (MYAS) and Sports Science Experts as members.
